

of the corporation and economies in its expenditure. So, all these questions have been entrusted to him, and his report is expected by about 15th May, 1959

Shri Assar. Has the Delhi Municipal Corporation demanded a bigger share in the excise revenues, and if so, may I know the actual amount sanctioned?

Shri Datar: I have already stated that all these questions are before the officer, and after his report is received and Government have taken a decision, it would be possible to give further details

श्री नवल प्रभाकर क्या माननीय मंत्री यह बतलाने की कृपा करें कि हम बीच में दिल्ली म्युनिसिपल कॉर्पोरेशन की प्रॉपर्टी में कोई ज़ायन दिया गया है या कोई हम नदीके की धन की कोई वाउचरार्ड सरकार के सामने प्रस्तुत की है ?

Shri Datar: This question had to be considered after the establishment of the Delhi Municipal Corporation. Naturally they had to undertake a number of activities, and the question of financing them to the extent that it is necessary arose. And that is the reason why this officer has been appointed to find out their resources and to find out the need of Government coming in for helping the Municipal Corporation

श्री भक्त बर्शन मैं यह जानना चाहता हूँ कि जो बिशप अधिकाारी नियुक्त किये गये हैं उन का नाम क्या है और मंत्रालय में उन का क्या पद है ?

Shri Datar: He is a Joint Secretary in the Ministry of Finance.

I.A.S. (Special) Recruitment Examination, 1956

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*1940. { **Shri D. C. Sharma:**
Shri A. M. Tariq:
Shri Ram Krishna Gupta:

Will the Minister of Home Affairs be pleased to state

(a) the number of candidates who have been appointed upto the 31st

March, 1959 as a result of the I.A.S. (Special) Recruitment Examination held in 1956, and

(b) when the remaining candidates are likely to be appointed?

The Minister of State in the Ministry of Home Affairs (Shri Datar). (a) and (b) 83 candidates have so far been appointed to the I.A.S. on the basis of the I.A.S. (Special Recruitment) Examination held in 1956 and 4 more candidates are likely to be absorbed in the I.A.S. shortly. 7 candidates have failed to take advantage of the appointments offered to them. Efforts are being made to persuade the State Governments to absorb in their cadres the remaining candidates

Shri D. C. Sharma. May I know the State-wise break-up of the figures in regard to these appointees?

Mr Speaker. No. There are 14 States. Therefore, I would not allow the hon. Minister to give it. If the hon. Member is interested in the Punjab State, the hon. Minister may give the figure for that State.

Shri D. C. Sharma. The hon. Minister has stated that about 125 persons would be recruited from the open market under this scheme. How is it that a number less than this has been recruited?

Shri Datar: It is 102, not 125. So far as the open market is concerned, we had put the figure at 102. The UPSC gave their recommendations. We have absorbed most of them, and only a small number remains.

Shri Surendranath Dwivedy. Was it the open market or the free market?

Shri Datar: 'Open market' refers to all those persons who come in directly as against the departmental candidates.

Shri Ram Krishna Gupta: May I know the number of selected candidates who were already in Government service?

Mr. Speaker: It is all from the open market. If they are already in Gov-

ernment service, they would not be from the open market; they would be from the 'closed' market.

श्री अ० सु० तारिक : मैं यह जानना चाहता हूँ कि इस सिलसिले में हुकूमत ने आई० ए० एस० और आई० पी० एस० के लिये ओपन मार्केट से क्या तादाद मुकर्रर की थी और इस् सिलसिले में कितनी तादाद रियासतो से ली गई थी ?

(میں یہ جاننا چاہتا ہوں کہ اس سلسلے میں حکومت نے آئی - ایس - اور آئی - پی - ایس کے لئے اوپن مارکیٹ سے کیا تعداد مقرر کی تھی اور اس سلسلے میں کتنی تعداد ریاستوں سے لی گئی تھی -)

Mr. Speaker: They are all from the open market

Shri Datar: So far as the open market was concerned, 102 was the number fixed. So far as the State Government servants who could be admitted to the IAS were concerned—that question also was concerned in this—I believe about 185 persons have already been taken. I speak subject to correction about the number.

Shri Easwara Iyer: May I know whether it is a fact that the person who has come first in this examination has been dropped from the list because he has been affiliated to the M.R.A.?

Shri Datar: One person was found unsuitable, but I have not got the details regarding him.

Shri Easwara Iyer: I am referring to the man who came first.

Mr. Speaker: The hon. Member will table a separate question.

Shri H. N. Mukerjee: In view of the expectations aroused by the special examination which cost a good deal of public money, may I know whether Government will even now sympathetically consider the appointment to the highest services of at

least some among the Central Secretariat Service personnel who have been completely omitted as far as appointment is concerned?

Shri Datar: We have still to absorb these 102. A few remain still. After these persons have been fully absorbed, according to our expectations, then we shall see if something can be done.

Shrimati Masda Ahmed: May I know the number of successful female candidates in this IAS special recruitment examination, and how many of them have been appointed?

Shri Datar: I have got the whole table here, but it will take some time to find out whether any lady candidates were recruited.

I am told that there is none.

Ferro-Chrome Plant

*1941 Shri Panigrahi: Will the Minister of Steel, Mines and Fuel be pleased to state

(a) whether the Government have issued any licence for establishing a Ferro-chrome Plant in the country; and

(b) the progress made so far in setting up the plant?

The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha): (a) and (b) Government have granted licences to three private parties for a total capacity of 23,500 tons. One of them has practically completed the installation of the plant (annual capacity 7,500 tons for ferro-chrome) and another has placed orders for import of plant and machinery against which shipments will be completed by the end of 1959. The third party has an installed capacity of 6,000 tons per annum for ferro-chrome but is at present manufacturing only ferro-manganese in the furnaces.

Shri Panigrahi: Which are the three parties which have been given these licences, and in which places have they located their plants?